

DIVISION BENCH  
COURT - II

S-22

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/286(KB)2022  
IA(I.B.C)/1465(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> JULY 2024**

IN THE MATTER OF	TRIPURARI PROPERTIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearance (via video conferencing/physically)**  
Ms. Sutapa Mitra, Adv. ] For the Liquidator

**ORDER**

1. Learned Counsel for the Applicant present.
2. **IA(I.B.C)/1465(KB)2024:**
  - a. This application has been filed by the Liquidator to place on record the 3<sup>rd</sup> Progress Report, which is placed at pages 10 to 64.
  - b. This application is supported by an affidavit which is placed at pages 65 and 66.
  - c. The 3<sup>rd</sup> Progress Report is taken on record.
  - d. Accordingly, IA(I.B.C)/1465(KB)2024 is allowed and disposed of.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**